

## **Supplementary Constitution of Benches during Summer Vacation, 2016 at Lucknow**

### **(1) Week commencing from 01.06.2016.**

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|---|-------------------------|--|
| 1 | Hon. D.K. Upadhyaya, J. | i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.<br>ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
| 2 | Hon. A.R. Masoodi, J.   | i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.<br>ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |

### **(2) Week commencing from 06.06.2016**

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|---|-------------------------|--|
| 1 | Hon. D.K. Upadhyaya, J. | i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.<br>ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
| 2 | Hon. A.R. Masoodi, J.   | i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.<br>ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |

### **(4) Week commencing from 20.06.2016.**

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| 1 | Hon. A.N.Mittal, J.     | All bail applications.                           |
| 2 | Hon. Mahendra Dayal, J. | Urgent civil matters cognizable by Single Judge. |

### **(5) Week commencing from 27.06.2016.**

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|---|-------------------------|--|
| 1 | Hon. A.N.Mittal, J.     | All bail applications.                           |
| 2 | Hon. Mahendra Dayal, J. | Urgent civil matters cognizable by Single Judge. |

**CHIEF JUSTICE  
05.05.2016**